

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.07.2021 (FRIDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 778 of 2021 in Comp. App. (AT) (Ins) No. 1056 of 2020	Z-Com India Pvt. Ltd. Vs. Frontline (NCR) Business Solutions Pvt. Ltd.	Partho Bhattacharya	Rajeev Narayan

For Directions

2.	Comp. App. (AT) (Ins) No. 637 of 2019	Liberty House Group Pte Ltd. Vs. Dinkar T. Venkatasubramanian	Prachi Johri	Sumesh Dhawan Sumant Batra-RP
3.	Comp. App. (AT) (Ins) No. 1137 of 2019	Vipin Aggarwal Vs. Vishal Fabrics & Ors.	Hasija	Aarzo-R1,3 Tushar Tyagi & Nikshubha Sethi-RP
4.	Comp. App. (AT) (Ins) No. 423 of 2020	V. K. Shetty Vs. Kavitha Surana	Gaurabh Kumar	
5.	Comp. App. (AT) (Ins) No. 458 of 2020	Manish Khanna Vs. Sunlarge Industries Pvt. Ltd. & Anr.	Rajeev Sharma	Vipul Kumar
6.	Comp. App. (AT) (Ins) No. 1122 of 2020 Part Heard	Shailaja Vaibhav Patil & Anr. Vs. Harshad Deshpande & Ors. With	Gaurav Nair	CMA Harshad Deshpande Rohit Rathi-R1 Rahul Totala-COC Harsh L. Behany-R5
7.	Comp. App. (AT) (Ins) No. 1123 of 2020 Part Heard	Citi Co- Operative Credit and Capital Ltd. Vs. Harshad Deshpande & Ors. With	Anne Methew	CMA Harshad Deshpande Rohit Rathi-R1 Rahul Totala-COC Harsh L. Behany-R5
8.	Comp. App. (AT) (Ins) No. 11 of 2021 Part Heard	P.L. Adke Vs. Harshad Deshpande & Ors.	Varun Singh	Rohit Rath-R1 Rahul Totala-R2 Kritya Sinha-R3 Pranati Bhatnagar-R5 & R6

For Admission (After Notice)

9.	Comp. App (AT) (Ins) No. 61 of 2020	Sagar Shankar Bait Vs. Asset Reconstruction Company India Ltd. & Ors.	Prashant S. Kejale	Usha Singh-R1 Manoj Kumar Mishra-RP
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For Hearing

10.	Comp. App. (AT) No. 212 of 2020	Registrar of Companies Vs. Sri Endrash Investment and Finance Pvt. Ltd.	Shashank Bajpai	
11.	Comp. App. (AT) No. 02 of 2021	Santosh Kumar Bhoot & Anr. Vs. Naval Kumar Bhoot & Ors.	Anuj Tiwari	Surjan Singh Shekhawat
12.	Comp. App. (AT) No. 45 of 2021	Gangar Opticians Pvt. Ltd. Vs. Jayantilal Bhimshi Gangar & Ors. With	Ankit Parashar	Abhinav Chandrachud
13.	Comp. App. (AT) No. 46 of 2021	Gangar Opticians Pvt. Ltd. Vs. Jayantilal Bhimshi Gangar & Ors.	Zeeshan Hashmi	Abhinav Chandrachud

02:00 PM**For Hearing**

14.	Comp. App. (AT) No. 64 of 2020	Deepak Kishan Chhabria & Anr. Vs. Orbit Electricals Pvt Ltd & Ors.	Mohit Chadha	Mahesh Agarwal Nishant Rao Nikita Thapar-R1 Himanshu Satija-R2 Abhijeet Sinha-R3,4 Shivam Wadhwa-R6
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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar